

**IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO.31 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE VENKATESH NAIK T

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Apl/Comp & Adv	Resp & Adv
MATTERS PERTAIN TO DHARWAD BENCH			
<u>FURTHER ARGUMENTS</u>			
1	CRL.P 100268/2018 (HEARD IN PART) (DATE)	(482(Cr.PC)/528(BNSS),) PET: SMT. PRABHAVATI D/O. HANUMANTAPPA SUNAGAR SHRIHARSH A NEELOPANT	RES: THE STATE OF KARNATAKA AND OTHERS AGA FOR R1 C JAGADISH FOR R2
2	CRL.P 101146/2018 (HEARD IN PART) (DATE)	(482(Cr.PC)/528(BNSS),) PET: KUMARI MANJAMMA SUKRAPPA MOGER R G HEGDE	RES: THE STATE AND OTHERS HCGP FOR R1 C JAGADISH SPECIAL GOVT. ADV. FOR R2
3	CRL.P 104179/2022 (HEARD IN PART) (DATE)	(482(Cr.PC)/528(BNSS),) PET: M/S ADDIT BI - WHEELERS PVT LTD AND OTHERS ASHOK R KALYANASHETTY	RES: SHRI. SOMASHEKAR S/O SADASHIV DODAPPAGOL VITTHAL S TELI
<u>FINAL HEARING</u>			
4	CRL.P 100180/2018 A/W MEMO A/W DOCUMENTS TO BE SERVED OTHER SIDE BY PETITIONER COUNSEL (DATE) <u>Connected With</u>	(482(Cr.PC)/528(BNSS),) PET: SRI. ERAPPA CHANDAPPA BATAKURKI G K HIREGOUDAR : VIJAY KUMAR DEEPAK K BAJANTRI	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 C JAGADISH FOR R2
4.1	CRL.P 101166/2017	(482(Cr.PC)/528(BNSS),) PET: SRI. NINGAPPA S/O CHIKKAPPA PUTTANNAVAR AND OTHERS VIAJYKUMAR B BAJENTRI	RES: THE STATE BY HAVERI TOWN/ HCGP FOR R1 C JAGADISH FOR R2

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